

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4128
ANSWERED ON:18.05.2006
DEPUTATION OF AIR FORCE PILOTS
Audikesavulu Shri D.K.;Maharia Shri Subhash

Will the Minister of DEFENCE be pleased to state:

- (a) the number of Indian Air Force pilots deputed to the Central Government Organizations and State Governments during the period from 2002 to 2005;
- (b) whether the Government has received any requests from public sector airlines for deputation of Indian Air Force Pilots;
- (c) if so, the details thereof and the action being taken thereon; and
- (d) the steps taken by the Government to ensure that there would not be any shortage of IAF Pilots after going on deputation to the public sector airlines?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) The number of pilots who have proceeded on deputation to various Government organizations during the years 2002-2005 is 143.
- (b) to (d): The requests received for deputation to various Government organizations including State owned Airlines are considered individually on merits after ensuring that such deputations do not affect the operational preparedness of the Indian Air Force.